

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 21.11.2019 (THURSDAY)

COURT III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1346 of 2019	EPC Contracts India Pvt Ltd. Vs. Regenesis Technologies India Pvt Ltd.	Yash Tandon	
2.	Comp. App. (AT) (Ins) No. 1347 of 2019	D & I Taxcon Services Pvt Ltd. Vs. Vinod Kumar Kothari	Tapas Dutta	
3.	Comp. App. (AT) (Ins) No. 1348 of 2019	Ankit Patni Vs. Impex Metal and Ferro Alloys Ltd (In Liquidation)	Vanita Bhargava	
4.	Comp. App. (AT) No. 341 of 2019	Abhi-Asmi International Pvt Ltd & Anr. Vs. Registrar of Companies & Anr.	Ashish Aggarwal	
5.	Comp. App. (AT) No. 342 of 2019	Apramey Infrastructure Pvt Ltd & Anr. Vs. Registrar of Companies & Anr.	Ashish Aggarwal	
6.	Competition App. (AT) No. 81 of 2019	Puneet Gupta Vs. Competition Commission of India	Amol Sinha	
7.	Competition App. (AT) No. 82 of 2019	N.K. Sureka Vs. Competition Commission of India	Amol Sinha	
8.	Competition App. (AT) No. 83 of 2019	C.P. Bhartia Vs. Competition Commission of India	Amol Sinha	
9.	Competition App. (AT) No. 84 of 2019	Pankaj Gupta. Vs. Competition Commission of India	Amol Sinha	
10.	Competition App. (AT) No. 85 of 2019	Sandeep Bhartia Vs. Competition Commission of India	Amol Sinha	
11.	Competition App. (AT) No. 86 of 2019	M.B. Koyakutty Vs. Competition Commission of India	Amol Sinha	
12.	Competition App. (AT) No. 87 of 2019	Sanjay Bhartia Vs. Competition Commission of India	Amol Sinha	

13.	Competition App. (AT) No. 88 of 2019	Sanjay Rathi Vs. Competition Commission of India	Amol Sinha	
14.	Competition App. (AT) No. 89 of 2019	Davish Jain Vs. Competition Commission of India	Amol Sinha	
15.	Competition App. (AT) No. 90 of 2019	Naveen Bhartia Vs. Competition Commission of India	Amol Sinha	
16.	Competition App. (AT) No. 91 of 2019	Rajkumar Bhartia Vs. Competition Commission of India	Amol Sinha	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	
18.	Comp. App. (AT) (Ins) No. 1063 of 2019	GSEC Ltd. Vs. Fenil Bharatbhai Shah & Anr.	Ravi Pratap	
19.	Comp. App. (AT) (Ins) No. 1215 of 2019	Fenil Bharatbhai Shah. Vs. Ardor Global Pvt Ltd & Ors.	Heena George	

Note: - The Court will rise at 01: 00 PM.

02: 00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 20 of 2018	Hyderabad Pollution Controls Ltd. & Ors. Vs. S. Radhakrishnan & Anr.	Saurabh Jain	S.V. Rama Krishna
2.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs. Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali (R1-5), Goutham Shivshankar (R9), Vishakha Gupta (R-11), Abhijit Atur (R6-8, 10)
3.	Comp. App. (AT) No. 118 of 2019	Ajay Batra & Anr. Vs. BHP Machines Ltd & Ors.	Uttam Datt	Mohak Bhadana-R4&5 Nikhil Singh-R1,2,30&20

				Deepak Jain (R21-R25)
4.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	Keyur J. Shah
5.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Iyer & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
6.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
7.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
8.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
9.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP With	Sangeeta Mishra	Ajay Bhargava (R2)
10.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	Neha Naik (R1)
11.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)

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By Order
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Registrar